

आयकर अपीलीय अधिकरण “बी” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “B” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं / ITA No.311/PUN/2016  
निर्धारण वर्ष / Assessment Year : 2012-13

Narsinha Engineering Pvt. Ltd.,  
B-10, Nice Area, MIDC Satpur,  
Nashik – 422 005.

.....अपीलार्थी / Appellant

PAN : AABCN3364L.

बनाम / V/s.

The Asst. Commissioner of Income Tax,  
Circle – 2, Nashik.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Pramod Shingte.

Revenue by : Shri Mahadevan A.M. Krishnan.

सुनवाई की तारीख / Date of Hearing : 21.12.2020

घोषणा की तारीख / Date of Pronouncement : 21.12.2020

**आदेश / ORDER**

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)-2, Nashik on 27.01.2016 in relation to the assessment year 2012-13.

2. Before us, the assessee has filed a letter dated 18.12.2020 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

*“Appeal in case of Narsinha Engineering Pvt. Ltd is scheduled for hearing on 21.12.2020. In this case, appellant has applied under DTVSV 2020 and received Form No.3. Therefore appellant prays for withdrawal of this appeal. We enclose herewith a copy of Form No.3 so received.”*

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 21<sup>st</sup> day of December, 2020.

**Sd/-**  
**(PARTHA SARATHI CHAUDHURY)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 21<sup>st</sup> December, 2020.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Nashik.
4. The Pr.CIT – 2, Nashik.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,  
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.